

R.O.C.No.27483-A/2017-B2

CIVIL JUDGE
TRANSFER & POSTINGS

NOTIFICATION No. 64 / 2017

The Government, in G.O.Ms.No.968, Home (Courts-II) Department, dated 28.12.2015 and in G.O.Ms.No.244, Home (Courts-II) Department, dated 17.03.2017, have issued orders for the constitution of a new Judicial Magistrate Court at Thoothukudi, Thoothukudi District, in the cadre of Civil Judge.

Tmt. K.M.Kalaiarasi, Judicial Magistrate, Fast Track Court at Magisterial Level, Thoothukudi, is transferred and posted as Judicial Magistrate III, Thoothukudi, in the aforesaid newly sanctioned Court.

HIGH COURT, MADRAS.
DATED :20.04.2017

Sd./-R.Sakthivel
REGISTRAR GENERAL

OFFICIAL MEMORANDUM

Sub: Courts and Judges – Civil Judges – Transfer and postings - Notification issued
- Joining instructions - Issued.

Ref: High Court's Notification No. 64 / 2017, dated : 20.04.2017

.....

Tmt. K.M.Kalaiarasi, Judicial Magistrate, Fast Track Court at Magisterial Level, Thoothukudi, who has been transferred and posted as Judicial Magistrate III, Thoothukudi, in the newly sanctioned court, vide High Court's Notification cited above, is required to assume charge of the post of Judicial Magistrate III, Thoothukudi, in the newly sanctioned Court, on 22.04.2017.

As the inauguration of the Judicial Magistrate Court No.III, Thoothukudi, is to be held on 22.04.2017, Tmt. K.M.Kalaiarasi, Judicial Magistrate, Fast Track Court at Magisterial Level, Thoothukudi, is required to report to the Principal District Judge, Thoothukudi, on 21.04.2017, without fail, in connection with inauguration of the said newly sanctioned Court.

After assuming charge of the post of Judicial Magistrate III, Thoothukudi, Tmt. K.M.Kalaiarasi, is required to hold full additional charge of the post of Judicial Magistrate, Fast Track Court at Magisterial Level, Thoothukudi, until further orders.

**HIGH COURT, MADRAS.
DATED :20.04.2017**

**Sd./-R.Sakthivel
REGISTRAR GENERAL**